

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 506  
TO BE ANSWERED ON 1<sup>ST</sup> DECEMBER, 2021**

**AUCTION OF 4G & 5G SPECTRUM**

506. SHRI D.M. KATHIR ANAND:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has auctioned the 4G and 5G spectrum rights for telecom players and if so, the details thereof and the income generated through 4G and 5G spectrum auctions;
- (b) the effective steps taken/proposed to be taken by the Government for sustainable and judicious use of spectrum for effective communication and progress of the country;
- (c) whether the illegal interception and misuse of Spectrum has affected the Government Communications, internet in the country; and
- (d) if so, the effective measures taken by the Government in this regard?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS  
(SHRI DEVUSINH CHAUHAN)**

- (a) Government has conducted auction of spectrum in 700 MHz, 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2300 MHz and 2500 MHz bands in March, 2021. In the auction, bids for 855.60 MHz spectrum with a total valuation of Rs. 77,820.82 were received. Spectrum acquired through auctions can be used by the Telecom Service Providers (TSPs) for deployment of any International Mobile Telecommunications (IMT) technology, including 4G and 5G, as per their network/business plans.
- (b) Access spectrum to the Telecom Service Providers is provided through auction. Spectrum Sharing, Spectrum Trading and Liberalization have also been allowed by the Government to the Telecom Service Providers.
- (c) No case of illegal interception has come to notice. Any misuse of spectrum is taken care through regular spectrum monitoring and remedial action as necessary.
- (d) Not applicable in view of (c) above.

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